

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TWENTY-FOURTH REPORT

(Presented on 24-8-1978)

The Business Advisory Committee held a sitting on Thursday, the 24th August, 1978.

2. The Committee recommend the allocation of time to the following items of business:—

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| (1) The Motor Vehicles (Amendment) Bill, 1978.
(Consideration and passing) | 2 hours |
| (2) Discussion on Motion by Shri Chitta Basu
regarding distress sale of raw jute. | 2 hours
(To be taken up
on Monday, the
28th August,
1978, from 6
to 8 P.M.) |
| (3) Discussion on Motion by Shri K. P. Unnikrishnan and Shri Vayalar Ravi regarding
collection of election funds. | 2 hours
(To be taken up
on Tuesday, the
29th August,
1978, from 5
to 7 P.M.) |

3. The Committee further recommend that to provide time for disposal of urgent Government and other business, the House may continue to sit during the lunch hour also on Monday, the 28th, Tuesday, the 29th, Wednesday, the 30th and Thursday, the 31st August, 1978.

NEW DELHI;

August 24, 1978.

Bhadra 2, 1900 (Saka).

K. S. HEGDE,

Chairman,

Business Advisory Committee.